

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
(CAA)-62(PB)/2019

IN THE MATTER OF:

M & B Footwear Pvt. Ltd. and
KPS Products Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 29.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner : Mr. Rajeev, Adv.

ORDER

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)